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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 23/5/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/147/IB/2018
NAME OF THE PETITIONER : BAVANI SECURITY & NIGHT PATROL
NAME OF THE RESPONDENTS : MADRAS FERTILIZERS LTD
UNDER SECTION : 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
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Jayesh B. Dalia
Geethanjalli
For M/s. Aiyas + Dalia

Respondent

Geethanjalli

R. RAGAVENDRAN
Counsel for

Counsel for
Operative
creditor

23/05/18

ORDER

Counsels representing both the parties are present. Counsel for respondent prayed for time to make submissions in view of the order dated 14.5.2018 passed by the Hon'ble Supreme Court in Appeal (C) No.12031/2018 arising out of impugned final judgement and order dated 5.4.2018 in OSA No.93/2018 passed by the High Court of Judicature at Madras. Put up on 18.06.2018.

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(S VIJAYARAGHAVAN)
Member (Technical)

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(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)